

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 53 of 2020(SZ)

Olympia Grande Apartment Owners
Welfare Association,
Pallavaram, Chennai – 600 043.

...Applicant(s)

VS

M/s KSM Nirman Private Limited,
and Others.

...Respondent(s)

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Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.

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...Respondent(s)

**REPORT FILED ON BEHALF OF THE 2ND RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, S. Rajan, S/o. M.S.Subramanian, Hindu, aged about 59 years, having my office at No.76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1) I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this report on behalf of the 2nd Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2) With regard to the location of STPs and whether they are according to the CMDA approval, it is respectfully submitted that the CMDA has approved the Building plan vide letter No. C/PP/MSB/34 /(BID)/2017 dated 09.08.2017. In the said plan, STP location was not clearly mentioned. Subsequently, the CMDA has also approved the Building plan vide letter No. C/PP/MSB/34 /(AID)/2017 dated 09.08.2017. Copies of CMDA approvals are enclosed as **Annexure I & II.**

3) It is respectfully submitted that in the plan dated 09.08.2017, STP is mentioned in the C-Tower. During inspection conducted by the officials of this Respondent, it was noticed that installation of STP is not as per the CMDA Plan furnished by the unit. However, the unit has provided three Sewage Treatment Plant which are:


**ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.**

- a. Sewage Treatment Plant I - 315 KLD capacity located in Building Block of F1 Tower (Located underground).
- b. Sewage Treatment Plant II - 165 KLD capacity located in Building Block of A9 Tower (Located underground).
- c. Sewage Treatment Plant III - 33 KLD capacity located in Building Block of C9 Tower (Located underground).

4) With regard to status of environmental compensation and whether it is remitted by the 1st Respondent, it is respectfully submitted that this respondent assessed the environmental compensation and issued direction under Section 33A of the Water (P&CP) Act 1974 and under section 31A of the Air (P&CP) Act, 1981 to the unit of M/s. KSM Nirman Pvt Ltd – Olympia Grande, Pallavaram Taluk, Chengalpattu District, to remit Environmental Compensation of Rs.7,11,60,000/- (Rupees Seven Crores Eleven Lakhs Sixty Thousand only) vide Board's Proc.No.T2/TNPCB/F.2810/MMN/W&A/2021 dated 13.01.2021 for the violations mentioned in the show cause notice issued to the unit vide Proc. dated 19.05.2020.

5) It is respectfully submitted that, aggrieved by the above mentioned direction, the 1st Respondent unit preferred Appeal No.01 of 2022 before the Hon'ble Appellate Authority against imposition of environmental compensation and the stay granted by the Hon'ble Authority is pending till date.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

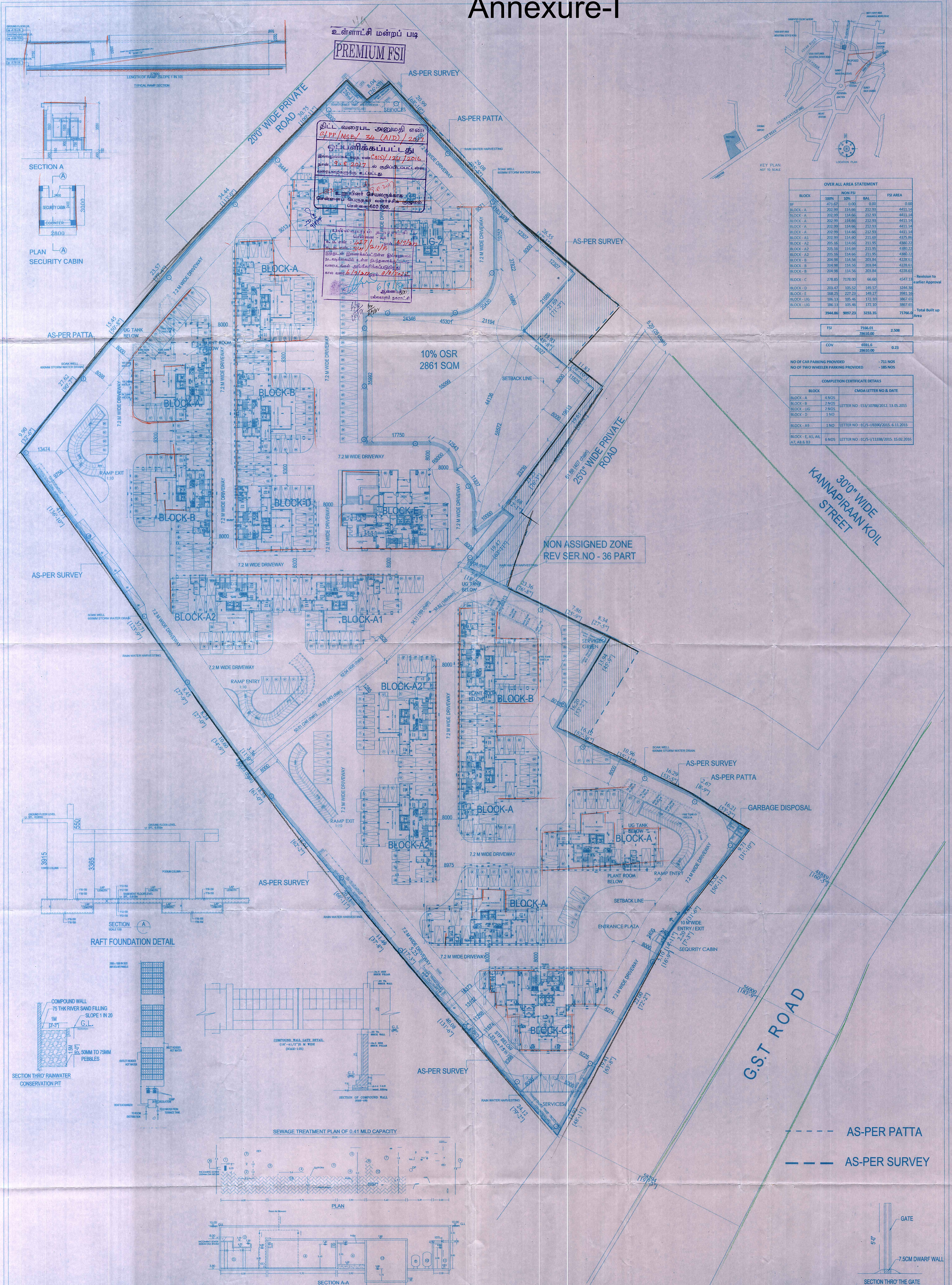

17.5.23
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, S. Rajan, S/o. M.S.Subramanian, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

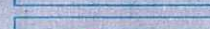
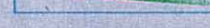

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Annexure-I



SCHEDULE OF JOINERY		
TYPE	SIZE	DESCRIPTION
DOORS		
D0	1100 X 2100	MAIN DOOR TO DETAIL
D1	900 X 2100	TWO DOOR TO DETAIL
D2	750 X 2100	SW DOOR TO DETAIL
D3	1000 X 2100	SW DOOR TO DETAIL
ED	1500 X 2100	ENTRANCE DOOR
FD	1100 X 2100	FREE RATED FLUSH DOOR
DW1	750(2)100 / 1150(2)000	ALUPVC DOOR TO DETAIL
DW2	750(2)100 / 1150(2)000	ALUPVC DOOR TO DETAIL
DW3	750(2)100 / 1150(2)000	ALUPVC DOOR TO DETAIL
WINDOWS		
W1	1550 X 1250	AL WINDOW TO DETAIL
W2	1200 X 1250	AL WINDOW TO DETAIL
W3	900 X 1250	AL WINDOW TO DETAIL
W4	600 X 1250	AL WINDOW TO DETAIL
VENTILATORS		
V	600 X 600	ALLOWED VENTILATOR

MATERIAL SPECIFICATION FOR PROPOSED WORK	
1. FOUNDATION IN P.C.C 1:5:10 OVER SAND FILLING	
2. BASEMENT WITH RCC M25 MIX & RCC M25 MIX COLUMNS	
3. SUPER STRUCTURE IN BLOCK WORK	
4. FOUNDATION WITH R.C.C. COLUMNS M25 MIX	
5. FLOORING USING GEMENT CONCRETE IN UTILITY AREA	
6. VACUUM DRAINING FLOORING IN BASEMENT	
7. INTERNAL PLASTERING OF 12mm THK. CM 1:3	
8. EXTERNAL PLASTERING OF 18mm THK. CM 1:6	
9. RCC ROOF SLAB AND BEAMS OF M25 WITH REQUIRED DEPTH.	
9. RCC LINTEL OF M25 WITH REQUIRED DEPTH	
10. WEATHERING COURSE PROVIDED OVER ROOF SLAB	
11. JOINERY - UPVC/ALUMINIUM GLAZED WINDOWS, VENTILATORS AND DOORS	

REFERENCE	
	PROPOSAL
	BOUNDARY
	ROAD
	RAIN WATER HARVEST

NOTE: ALL DIMENSIONS ARE IN MILLIMETERS SPRINKLER SYSTEM PROVIDED MECHANICAL VENTILATION PROVIDED	
SANCTION DRAWING	
SCALE = 1 : 300	DATE : 10.11.10
PROJECT TITLE :	
PLAN SHOWING THE CHANGE OF USAGE IN TOWER - C : STILT FLOOR + 11 FLOORS FROM RESIDENTIAL ACTIVITY TO RESTAURANT, CUM SERVICE APARTMENTS & STUDIO APARTMENTS TO THE ALREADY APPROVED COMBINED BASEMENT FLOOR STILT FLOOR 11 FLOORS + 17 BLOCKS - RESIDENTIAL BUILDINGS AT DOOR NO.328 SURVEY NOS: 32/1, 32/2, 32/3, 32/3A, 32/3C, 36/1, 36/2, 36/3A, 36/4, 36/5, 36/6, 37/1, 37/2, 37/4, 37/5, 37/6, 38/1A, 38/2B, 39/3, 39/4B/4P, 39/4B/2 AND NEW TOWN SURVEY NOS. 2, 4/1, 4/2, 5/1, 5/2, 6/1A, 6/1B, 6/1C, 6/1D, 8/1, 22/1, 22/11 AND 24/11 IN BLOCK NO.15, SSA PALLAVARAM VILLAGE, G.S.T. ROAD, CHENNAI - 43.	

OWNER'S SIGNATURE :



AUTHORISED SIGNATORY
(A LAKSHMINARAYANAN)

STRUCTURAL ENGINEER'S SIGNATURE :



A. PERAMAYAN, M.E. (Struct)
Structural Engineer
Corporation of Chennai
Licencee Surveyor Class I No. 1773
New No 31 (Old No.18) (Rear Avenue,
Adyar, Chennai - 600 020
Mob. 99625 46610

ARCHITECT'S SIGNATURE:



P. ELANCHEZHIAN, B.Arch, M.T.P.
Reg. Architect No. CA-2803
LS No. RA. 5522010-01
Corporation of Chennai
14/27 Thirumathi Np. Madhav
Chennai - 600 125. Tel. #91 80410 33330

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RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:17.05.2022.

Date of hearin on:18.05.2023